

**NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH**

**(SPECIAL BENCH)**

**COURT III**

22. I.A. 656/2021

IN

C.P.(IB)-1138(MB)/2019

CORAM: SH. KULDIP KUMAR KAREER, MEMBER (J)

MS. MADHU SINHA, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON **18.01.2023**

NAME OF THE PARTIES: Bedmutha Industries Ltd

V/s.

Sham Electromech Pvt Ltd

SECTION 9 OF INSOLVENCY AND BANKRUPTCY CODE, 2016

---

**ORDER**

Due to paucity of time matter could not be heard. List this mater on

**01.03.2023.**

Sd/-  
MADHU SINHA  
Member (Technical)  
//SGP//

Sd/-  
KULDIP KUMAR KAREER  
Member (Judicial)